

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01723/2018

DATED THIS THE 04<sup>TH</sup> DAY OF APRIL, 2019

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI C.V. SANKAR, MEMBER (A)**

Shri Radhakrishna Mallya,  
S/o A. Gopalakrishna Mallya,  
Aged: 48 years,  
Working in ASP (Dn)  
O/o SSPOs, Dharwad Division,  
Dharwad – 580 008  
Residing at: Tara Nilaya,  
Behind Park, Vidhyuthnagar,  
Hassan – 573 102  
..... Applicant  
(By Advocate Shri P. Kamalesan)

Vs.

1. Union of India,  
Represented by Director General,  
Department of Post,  
Dak Bhavan, New Delhi – 110 001

2. Post Master General,  
S.K. Region, Bangalore – 560 001

3. Chief Post Master General,

Karnataka Circle,  
Bangalore – 560 001

4. Shri O. Mahesh,  
A.S.P. Karwar Sub Division,  
O/o SPOS Karwar – 583 101

5. Smt. Premalatha K  
ASP HQ,  
Channapatna Postal Division,  
Channapatna ....Respondents  
(By Shri H.R. Sreedhara, Counsel for the Respondents)  
O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Heard. The matter is in a very small compass. We have heard both the learned counsels and the Department Representative. Applicant had applied for a compassionate transfer to Hassan on spouse ground. Since Hassan did not contain a vacancy, he had asked for Mandya, Chickmagalur and Mysore. Mysore there was no vacancy, so he could have been posted to Chickmagalur or Mandya. Apparently Chickmagalur even now there is vacancy as per the statement in the reply in para 4 (e) but applicant was posted to Kolar which is of no use to him. Therefore, Shri Sreedhara, learned counsel for the respondents, would submit that for some administrative reasons he had not been given Chickmagalur. On being asked to elucidate the administrative reasons, he is unable to do so even after consulting with the Department Representative. Therefore, we hold that there is no reason to deny the applicant Chickmagalur. There will be a mandate to the respondents to post the applicant to Chickmagalur forthwith.

2. The OA is allowed. No order as to costs.

(C.V. SANKAR)

(DR.K.B.SURESH)

MEMBER (A)

MEMBER (J)

/ksk/

**Annexures referred to by the applicant in OA No. 170/01723/2018**

Annexure-A1: Copy of the CPMG Memo dated 22.10.2018

Annexure-A2: Copy of the applicant's representation dated 22.10.2018

Annexure-A3: Copy of the Post Master General letter dated 23.10.2018

Annexure-A4: Copy of the DoPT letter dated 30.09.2009

Annexure-A5: Copy of the DoPT Memo dated 02.07.2015

Annexure-A6: Copy of the identity card of applicant's wife

Annexure-A7: Copy of the seniority list

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